

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.03.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 842 of 2022 of in Comp. App. (AT) (Ins) No. 241 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	Ajay Gaggar Rakhi Purnima Paul Robin Sirohi
2.	I.A. No. 849 of 2022 in Comp. App. (AT) (Ins) No. 600 of 2021 (Defects in I.A.)	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	Sajeve Bhushan Deor Devbrat Mitra-R1 Sumesh Dhawan Vatsala Kak-R2 Rakesh Kumar-R3 & R4
3.	Comp. App. (AT) (Ins) No. 575 of 2021	Kotak Mahindra Bank Ltd. Vs. Ashok Oswal & Ors.	Manish Jain	Ankur Mitta-R1
4.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Ravi Chirania-R1

For Directions

5.	Comp. App. (AT) (Ins) No. 924 of 2020	National Polyplast (I) Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Charu Sachdev	Swaroop George Roohina Dua-R1
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For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
7.	Comp. App. (AT) (Ins) No. 278 of 2022	Ravi Gupta Vs. LH Asian Trade Finance Fund Ltd. & Anr.	Karan Gandhi Shivam Gautam	Ankur Sood-R1

8.	Comp. App. (AT) (Ins) No. 280 of 2022	Sana Realtors Pvt. Ltd. Vs. Udeeksha Nangia	Roohe Hina Dua	Kabir Harpalani
9.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	Misha	
10.	Comp. App. (AT) (Ins) No. 300 of 2022	Durgesh Kumar Sharma Proprietor Salasarbuilders Vs. Rangraj Realtors Pvt. Ltd.	Gitanshi Arora	
11.	Comp. App. (AT) (Ins) No. 301 of 2022	Continuous Dyeing and Printing Mills Vs. Bhavika Apparels Pvt. Ltd.	Mani B. Sharma	
12.	Comp. App. (AT) (Ins) No. 302 of 2022	Rakesh Bindal and Ors. Vs. B.P. Bansal Agritech Pvt. Ltd. & Anr.	Shilpi Chowdhary	
13.	Comp. App. (AT) (Ins) No. 305 of 2022	UCO Bank Flagship Corporate Branch Vs. Navin Kumar Jain	Akash Tandon	
14.	Comp. App. (AT) (Ins) No. 306 of 2022	UCO Bank Flagship Corporate Branch Vs. Jayant Kumar Jain	Akash Tandon	
15.	Comp. App. (AT) (Ins) No. 307 of 2022	UCO Bank Flagship Corporate Branch Vs. Hulash Chand Jain	Akash Tandon	
16.	Comp. App. (AT) (Ins) No. 322 of 2022	Smaaash Entertainment Pvt. Ltd. Through It Authorised Representative Mr. Skylab Vs. Edelweiss Asset Reconstruction Company Ltd.	Abhirup Dasgupta	
17.	Comp. App. (AT) (Ins) No. 324 & 325 of 2022 (With Defects)	Jai Vardhman Khaniz Pvt. Ltd. & Ors. Vs. Hindustan Paper Corporation Through Liquidator & Ors.	Anand Verma	

18.	Comp. App. (AT) (Ins) No. 326 of 2022 (With Defects)	Ankit Patni Vs. State Bank of India & Ors.	Gaurav H Sethi	
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For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 720 of 2021	State Tax Officer Vs. Premraj Ramratan Laddha & Anr.	Maulik Nanavati	Kumar Sumit-R1 & R2
20.	Comp. App. (AT) (Ins) No. 778 of 2021	Shalaka Dhananjay Kulkarni Vs. Jalgaon Janata Sahakari Bank Ltd. & Anr.	Udayaditya Banerjee	Rohit Gupta Agam H Maloo-R1 Nausher Kohli-RP
21.	Comp. App. (AT) (Ins) No. 1093 of 2021	The Janata Cooperative Bank Ltd. Vs. Suresh Kumar Jain & Ors.	Rajesh Raina	Anoop Kr. Awasthi- R1
22.	Comp. App. (AT) (Ins) No. 126 of 2022	Uttamkumar Motiramji Shambharkar Vs. Mithalanchal Constructions Through its Partner Abhishek Kumar & Anr.	Sandeep Deshmukh	Gunjan Chaubey-R1 Dhien S. Shah-R2
23.	Comp. App. (AT) (Ins) No. 236 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	
24.	Comp. App. (AT) (Ins) No. 237 of 2022	UCO Bank Flagship Corporate Branch Vs. Shankar Poddar With	Akash Tandon	
25.	Comp. App. (AT) (Ins) No. 238 of 2022	UCO Bank Flagship Corporate Branch Vs. Gopal Poddar With	Akash Tandon	
26.	Comp. App. (AT) (Ins) No. 239 of 2022	UCO Bank Vs. Sanjay Prakash bansal With	Akash Tandon	
27.	Comp. App. (AT) (Ins) No. 247 of 2022	UCO Bank Vs. Sanjay Prakash Bansal With	Akash Tandon	

28.	Comp. App. (AT) (Ins) No. 248 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	
29.	Comp. App. (AT) (Ins) No. 249 of 2022	UCO Bank Flagship Corporate Branch Vs. Gaurav Poddar With	Akash Tandon	
30.	Comp. App. (AT) (Ins) No. 250 of 2022	UCO Bank Flagship Corporate Branch Vs. Shubas Poddar With	Akash Tandon	
31.	Comp. App. (AT) (Ins) No. 251 of 2022	UCO Bank Vs. Gopal Poddar	Akash Tandon	
32.	Comp. App. (AT) (Ins) No. 252 of 2022	UCO Bank Vs. Sanjay Prakash Bansal With	Akash Tandon	
33.	Comp. App. (AT) (Ins) No. 253 of 2022	UCO Bank Vs. Gunjan Poddar With	Akash Tandon	
34.	Comp. App. (AT) (Ins) No. 254 of 2022	UCO Bank Vs. Subhas Poddar With	Akash Tandon	
35.	Comp. App. (AT) (Ins) No. 255 of 2022	UCO Bank Vs. Shankar Poddar With	Akash Tandon	
36.	Comp. App. (AT) (Ins) No. 256 of 2022	UCO Bank Vs. Prakash Kumar More With	Akash Tandon	
37.	Comp. App. (AT) (Ins) No. 257 of 2022	UCO Bank Vs. Gaurav Poddar With	Akash Tandon	
38.	Comp. App. (AT) (Ins) No. 258 of 2022	UCO Bank Vs. Mukesh Kumar More With	Akash Tandon	

39.	Comp. App. (AT) (Ins) No. 259 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	
40.	Comp. App. (AT) (Ins) No. 260 of 2022	UCO Bank Vs. Gunjan Poddar	Akash Tandon	

For Hearing

41.	Comp. App. (AT) (Ins) No. 44 of 2021	Prateek Gupta and Ors. Vs. Petrolube India Ltd. Liquidator Ashwini Gupta	Amandeep Singh	Janender Kumar Chumbak Ashwani Kumar Gupta Asmita Duggal
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02:00 PM

For Hearing

42.	Comp. App. (AT) (Ins) No. 644 of 2021 & I.A. No. 2940 of 2021 & I.A. No. 193 of 2022 (PH)	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2
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1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**